					here for previous List					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	3	3714257983	3	3714257983	73.23	0	0	3714257983	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	3	810623136	3	810623136	15.98	0	0	810623136	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	65	9838170	31	2477344	0.05	0	7360826	2477344	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	4	128677431	4	128677431	2.54	0	0	128677431	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	71	415814166.15	71	415814166.15	8.20	0	0	415814166.15	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		146	5079210886.15	112	5071850060.15	100.00	0	7360826	5071850060.15	